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**Declaration of Assets and Liabilities** 

Year 2024-2025

I, CHANDAN KUMAR JAISWAL, Son of SRI SHAMBHU NATH CHOUDHARY, aged 42 years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as OFFICE ATTENDANT of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	- Cociiption	Self	Spouse Name(S) Simmi kumari	Dependant -1 Name Aradhya Jaiswal	Dependant-2 Name Aarav Jaiswal	Depend ant-3 Etc. Name
(i)	Cash	25,000/-	60,000/-	12,000/-	10,000/-	NIL.
(ii)	Deposits in Barıks, Financial Institutions And Non-Banking Financial Companies	1. Rs.10,000/- SBI SB A/c (Approx) 2. SBI PPF A/c Rs.1,100/- 4. Rs. 5,000/- (Approx) IOB Kahalgaon (Joint SB A/c)	Rs.65,000/- (Approx) SBI SB A/c	NIL.	NIL.	NIL.
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)		LIC Policy  1. Rs. 1,00,000/- Premium Rs.4816/-Y 2. Rs. 50,000/- Premium Rs.2766/- Y 3. Rs. 1,00,000/- Premium Rs.3843/-Y 4. Rs. 50,000/- Premium Rs.3263/-Y  Postal Life Insurance Rs. 9920 yearly Postal SB A/c Rs. 20,000/- (Approx)	LIC Policy  Rs. 2,50,000/-  Premium Rs.  12,555/-Y	NIL.	NIL.	NIL.

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(v)	Motor Vehicles (details of make, etc.)	HONDA LIVO MOTORCYCLE REG. NO- BR01CS-1851	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	30 gms. GOLD OF 2,40,000/- (Approx)	100 gms. GOLD OF 8,00,000/- (Approx) Silver 200 gms. 23,000 (Approx)	10 gms. GOLD OF 80,000/- (Approx) Silver 50 gms. 5,700 (Approx)	15 gms. GOLD OF 1,20,000/- (Approx) Silver 50 gms. 5,700(Approx)	NIL.
(vii)	Other assets, such as values of claims / interests	NIL.	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL.	2.754 Decimal	NIL.	NIL.	NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Houses / Apartments, etc. - Location(s)	NIL.	NIL.	NIL.	NIL.	NIL.

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	- Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as 13.02.2023
(a)		SBI Sinchai Bhavan, PATNA LOAN AMOUNT Rs.5,00,000/-	RS 1,98,253/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		NIL
	(b) dues to departments dealing with supply of water	NIL	NIL*
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL .
(1.)	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESMENT YEAR 2024-2025 PAN NoAFJPJ0907M	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

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## C. Personal Detail

GPF/CPF/PRAN No.

PTS/BLA-1171

Gender

M (M/F)

Date of Birth

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(DD/MM/YYYY)

Class/Group

:-

C

(A/B/C)

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OFFICE ATTENDANT. BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

**BHAGALPUR** 

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature - CET SHIC WINE AIM

Name of Employee: CHANDAN KUMAR JAISWAL

Place:

PATNA

Designation: OFFICE ATTENDANT

Date: .. 13/02/2024

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.